

**ELECTION OF FIVE MEMBERS TO THE BOARD OF GOVERNORS OF A.P.J.
ABDUL KALAM TECHNOLOGICAL UNIVERSITY
FROM AMONG THE MEMBERS OF THE
KERALA LEGISLATIVE ASSEMBLY, 2020.**

Declaration of Result

(See Chapter X of the Statute)

In pursuance of the provisions contained in Section 23(1)(i), of the APJ Abdul Kalam Technological University Act, 2015 and Statutes 2(1)(2)(3)(4), Part I of Chapter X & Statute 1, Part II of Chapter X of APJ Abdul Kalam Technological University Statutes, 2020 , I declare that-

General seats

Shri. K.U. Jenish Kumar	Member, Kerala Legislative Assembly Kalayil, Kochukoikkal P.O, Seethathode, Pathanamthitta- 689 667.
Shri. Mullakkara Retnakaran	Member, Kerala Legislative Assembly Ragam, Ambalakkara P.O, Kottarakkara, Kollam-691 532
Smt Shanimol Osman	Member, Kerala Legislative Assembly Pooparambil House, Alissery Ward, Alappuzha-688 001

Seat Reserved for Woman

Smt Veena George

Member, Kerala Legislative Assembly
Velasserri Palamuttathu House,
Mylapra P.O
Pathanamthitta– 689 671.

Seat Reserved for SC/ST

Shri. B. Satyan

Member, Kerala Legislative Assembly
Boby's Land, ANRA-21A,
Anupama Nagar, Muttada P.O,
Thiruvananthapuram– 695 025.

have been duly elected to fill the seats in the Board of Governors of APJ
Abdul Kalam Technological University.

Secretariat of the Kerala Legislature,
Thiruvananthapuram,
24th November 2020.



S. V. Unnikrishnan Nair,
Returning Officer and Secretary,
Kerala Legislative Assembly